

**GOVERNMENT OF INDIA  
PLANNING  
LOK SABHA**

UNSTARRED QUESTION NO:3230  
ANSWERED ON:09.12.2009  
SC AND ST SUB- PLAN  
Lagadapati Shri Rajagopal

**Will the Minister of PLANNING be pleased to state:**

- (a) the allocations made towards Scheduled Castes and Scheduled Tribe Sub-Plan in compliance with the guidelines issued by the Ministry in 2006 to the State of Andhra Pradesh since 2006, year-wise;
- (b) whether any assessment has been made if the allocations to the SCs/STs under the scheme are really beneficial to them;
- (c) if so, the details thereof; and
- (d) if not, the reason therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY)

(a): The allocations made towards Scheduled Castes and Scheduled Tribe Sub-Plan from 2006-07 to 2009-10 to the State of Andhra Pradesh is given below;

(Rs. in crores)

Year	Total	Agreed	Allocation	made	Allocation	made
	Outlay	SCSP	TSP		Outlay	Percentage
		Percentage	Outlay	Percentage		

2006-07	20000.00	1557.65	7.79%	1167.99	5.8%
2007-08	30500.00	4355.90	14.28%	2454.83	8.0%
2008-09	44000.00	7630.42	17.34%	3331.96	7.6%
2009-10	36635.58	5609.30	15.31%	2480.72	6.77%

(b) & (c): Yes, sir. Evaluation studies were carried out by Sri Venkateswara University, Tirupati, A.P and Indian Institute of Economics, Hyderabad to assess the implementation of SCSP and TSP in Andhra Pradesh, According to the findings of the studies the schemes under SCSP and TSP are beneficial to SCs/STs.

(d): Does not arise.